

Implementation of rural business hub programme in Bihar

239. SHRI RAM KRIPAL YADAV: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Ministry's programme of Rural Business Hub has been implemented in Bihar State;

(b) if so, whether this programme has successfully helped in generating employment opportunities and eradicating rural poverty in Bihar; and

(c) the details thereof?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):

(a) Yes Sir.

(b) and (c) As the scheme is demand based, no State wise allocation is made. This scheme is applicable to all the BRGF and North-Eastern Region districts. Under the scheme, the Ministry of Panchayati Raj extends token financial support (not exceeding Rs. 25 lakh) for viable RBH projects and the balance project cost has to be converged through other Central/ State Government schemes/Financial Institutions/ Implementing Organizations etc.

In Bihar, only one project has been sanctioned to M/s Gramin Vikas Pratisthan in Paliganj Block of Patna district for Rural Business Hub (RBH) for promotion of Medicinal/Aromatic Plants. Under the RBH scheme, financial support has been given for setting up distillation plants for extraction of oil. Around 60 farmers have reportedly benefited from this particular project.

E-Governance in Panchayats

240. DR. PRABHAKAR KORE: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the progress of the implementation of E-governance in panchayats under the National E-Governance Programme (NEGP);

(b) whether Government is aware that number of panchayats are not yet computerized;

(c) if so, the response of Government;

(d) the steps that are being taken by the Government to ensure effective implementation of E-Governance in panchayats; and